

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**E.P. NO. 04 OF 2018 IN
APPEAL NO. 343 OF 2016**

Dated: 27th March, 2019

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Balarch Renewable Energy Pvt. Ltd.

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Nishant Ahlawat R-1

Mr. Aditya Singh R-2

ORDER

The learned counsel appearing for the Petitioner submitted that they will file the rejoinder to the reply filed by the Respondent No.2 during the course of the day after duly serving copy to the other side.

Submissions made by the learned counsel appearing for the Respondent No.2, as stated supra, are taken on record.

List the matter on **24.04.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/bn

**(Justice N. K. Patil)
Judicial Member**